

- (16) The Export of Light Engineering Products (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 3399 in Gazette of India dated the 28th December, 1974.
- (17) The Export of Organic Chemicals (Inspection) Amendment Rules, 1975, published in Notification No. S.O. 92 in Gazette of India dated the 11th January, 1975.
- (18) The Export of Power Driven Pumps (Quality Control and Inspection) Amendment Rules, 1975, published in Notification No. S.O. 233 in Gazette of India dated the 25th January, 1975. [Placed in Library. See No. LT-9041/75].

(b) A copy each of the following statements (Hindi and English versions):—

- (1) Statement showing the allotment of controlled cloth to various States during the month of May, 1974 out of April, 1974 packing.
- (2) Statement showing the allotment of controlled cloth to various States during the month of June, 1974 out of May, 1974 packing.
- (3) Statement showing the allotment of controlled cloth to various States during July, 1974 out of June, 1974 packing.
- (4) Statement showing the allotment of controlled cloth to various States during August, 1974 out of July, 1974 packing.

- (5) Statement showing the allotment of controlled cloth to various States during September, 1974 out of August 1974 packing.
- (6) Statement showing the allotment of controlled cloth to various States during October, 1974 out of September, 1974 packing.
- (7) Statement showing the item-wise and category-wise packing (production) of controlled cloth during April—September, 1974. [Placed in Library. See No. LT-9042/75].

12.01 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha.—

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 26th February, 1975, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Indian Penal Code (Amendment) Bill, 1972:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Indian Penal Code (Amendment) Bill, 1972, be further extended up to the last day of the second week of the Ninety-third Session of the Rajya Sabha."

(ii) 'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1975.

which has been passed by the Rajya Sabha at its sitting held on the 26th February, 1975.'

(iii) 'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Press Council (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 26th February, 1975.'

12.02 hrs.

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the following Bills as passed by Rajya Sabha.—

- (1) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1975
- (2) The Press Council (Amendment) Bill, 1975.

12.02½ hrs.

ASSENT TO BILL

SECRETARY-GENERAL: Sir, I also lay on the Table the Constitution (Thirty-Fifth Amendment) Bill, 1974 passed by the Houses of Parliament and assented to since a report was last made to the House on the 18th February, 1975.

12.03 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 3rd March, 1975, will consist of:—

- (1) Discussion on the statement made by the Prime Minister on Jammu and Kashmir.
- (3) General Discussion on the the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1975, as passed by Rajya Sabha.
- (3) General Discussion on the Railway Budget for 1975-76.
- (4) General Discussion on the General Budget for 1975-76.

MR. SPEAKER, I have received some names. I will call them in the order in which I have received them. They will take only one or one and a half minutes.

PROF. MADHU DANDAVATE (Rajapur): Since a number of scarcity areas and States, in the country received Central food assistance, it is the duty of the States, to ensure, that the Central assistance is not at all misused. In Maharashtra, in the area of Pandharpur, where there is a holy temple, from the 21st February sacrificial offering is going on, a so-called *agna* has been organised and, therefore, a large amount of foodstuffs are going to be destroyed for one full month. To protest against this wastage of foodstuffs, the members of the Socialist Party, led by Shri Pannalal Surana and Baba Adhav, organised a public meeting on the 20th of February at Pandharpur. The orthodox elements have staged a meeting in which 11 members, including Shri